HIGH COURT OF ANDHRA PRADESH:AMARAVATI

MAIN CASE: W.A.(SR)No.48241 of 2026

PROCEEDINGS SHEET

Sl.No.	Date	Description	Remarks
01.	15.11.2026	**RNT,J & SUN,J** 1. The matter has been placed before this Bench as house motion under the orders of Hon'ble Chief Justice. 2. Heard Mr.N.Ashwani Kumar, learned counsel for the writ appellant and Mr.N.Seshu Kumar, learned counsel appearing for writ petitioner (the 1st respondent) who are appearing through virtual mode. 3. Order Reserved. List on 16.11.2026, under the caption "For Orders/Judgment" at 2:15p.m. 4. In the meantime, the display of ward-wise electoral roll of Gram Panchayat by Returning Officer, as per the schedule fixed dated 15.11.2026 (i.e., for today) be done, subject to the orders in this Writ Appeal. **RNT,J** **SUN,J** LSP	
